

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:5886  
ANSWERED ON:03.05.2000  
FINANCIAL ASSISTANCE FOR WELFARE OF FISHERMEN  
V.S. SIVAKUMAR

**Will the Minister of AGRICULTURE be pleased to state:**

(a) whether the Government of Kerala has submitted any proposal seeking financial assistance as part of central share for implementation of Centrally sponsored scheme `National Welfare of Fishermen` in the State; and

(b) if so, the details thereof ?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

(SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): The following proposals seeking release of Central assistance were received from the Government of Kerala during the financial year 1999-2000 under various components of the Centrally sponsored Scheme `National Welfare of Fishermen`:-

(i) Two proposals under Saving-cum-Relief component of the Scheme seeking a release of Rs.3,94,87,326/- as Centre`s share.

(ii) A proposal under the component of Group Accident Insurance of the Scheme seeking release of Rs.8,92,000/- as the Central share.

(iii) A proposal under Development of Model Fishermen Villages component of the Scheme seeking a release of Rs.3,00,000/- as the Centre`s share.

A sum of Rs.3,58,87,326/- was released by this Ministry as Central share of assistance against proposals mentioned at S.No.

(i) above. The State Government was requested to furnish certain additional information to enable the Government of India to examine release of Central assistance against proposal mentioned at S.No.( ii) above. The reply of the State Government is still awaited. In respect of proposal mentioned at S.No.

(iii) above, a decision was taken to undertake a field inspection of the houses constructed by the State Government of Kerala before releasing further Central assistance under this component.